

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6845
ANSWERED ON:07.05.2015
INCREASED ALLOCATION OF COAL
Poddar Smt. Aparupa

Will the Minister of COAL be pleased to state:

- (a) whether some State Governments have demanded for increased allocation of coal to medium and small scale industries; and
- (b) if so, the details thereof along with the steps taken by the Government in this regard, State-wise?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)&(b): The medium and small scale industries whose requirement is less than 4200 tonnes per annum are required to take coal through State nominated Agencies. Under the New Coal Distribution Policy (NCDP), 2007, the scope of coverage through State nominated agencies was increased from 500 tonnes per annum to 4200 tonnes per annum. An aggregate of eight million tonne of coal is earmarked per annum for distribution to medium and small scale industries. The earmarked quantity of eight million tonne has been divided amongst various States/UT's depending on past trends.